

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
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**Contempt Petition No. 58/2016 in
Original Application No. 368 of 2014**

This the 11th day of December, 2018

**Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A**

Devi Prasad (retired Chaukidar) aged about 67 years, S/o Late Ram Charan, R/o Village Basapur H/O Sidhauna, Sub Post Office Kumarganj Bazar, P.S Kumarganj, District - Faizabad.

..... Applicant

By Advocate: None present for the applicant.

VERSUS

1. Sri S.K. Sinha, (Secretary, M/o Communication, Deptt. of Posts, Delhi, 110001).
2. Sri B. Chandrashekhar (Chief Post Master General, U.P. Circle Lucknow.)
3. Sri R.S Tomar (Senior Superintendent of Post Offices, Faizabad Division, Faizabad).

..... Respondents

By Advocate: Sri Rajesh Katiyar

O R D E R (ORAL)

Delivered by: Hon'ble Ms. Jasmine Ahmed, Member - J

None present for the applicant even on the revised call.

Sri Rajesh Katiyar present for the respondents.

2. Learned counsel for the respondents stated that the order of this Tribunal dated 18.12.2015 has been fully complied with and in this regard he drew our attention to page No. 6 (Annexure 1) which is letter dated 15.06.2017 and page No. 7 (Annexure 2) which is letter dated 20.06.2017 wherein we see that the direction passed on 18.12.2015 in O.A No. 368 of 2014 has been complied with.

3. Learned counsel for the respondents also drew our attention to page No. 10 & 11 and states that all the benefits have already been issued to the applicant. We feel that the order of this Tribunal has been substantially complied with.

4. Accordingly, the contempt petition is closed and notices stand discharged.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

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